

**GOVERNMENT OF INDIA  
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION  
LOK SABHA**

UNSTARRED QUESTION NO:1645  
ANSWERED ON:30.07.2015  
Brahmaputra River Rejuvenation Authority  
Chakravarty Smt. Bijoya

**Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:**

- (a) whether a Brahmaputra River Rejuvenation Authority has been constituted and if so, the details thereof;
- (b) the powers and scope of the Authority; and
- (c) the States covered/to be covered in the Authority?

**Answer**

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION

(PROF. SANWAR LAL JAT)

(a) & (b) The proposal for restructuring of Brahmaputra Board into North East & Brahmaputra River Rejuvenation Authority (NEBRRA) is under consultation with the concerned State Governments and Central Government Ministries. It is proposed that the Authority shall have the requisite powers which may be necessary or expedient for the purpose of performing its functions for effective Management & Development of Water Resources in the North East & Brahmaputra Basin.

(c) The States covered/ to be covered in the Authority are Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura and West Bengal.

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